

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 02.05.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/765/2024, Intervention Petition (IBC)/10/2024, IA (IBC)/773/2024, IA (IBC)(Plan)/08/2024, IA (IBC)/726/2024, IA (IBC)/373/2024 in Company Petition IB/296/2022</b>
<b>NAME OF THE COMPANY</b>	<b>Manjeera Retail Holdings Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Catalyst Trusteeship Limited</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Manjeera Retail Holdings Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)/765/2024 and Intervention Petition (IBC)/10/2024**

**Present:** Ld. Senior Counsel Mr. Shyam Sundar along with Mr. Y.

Suryanarayana for the Applicant.

Ld. Counsel Mr. VVSN Raju and Ms. Meghana for the Respondent No.1/RP.

Ld. Counsel Mr. Palash Taing for the COC/Respondent No.2.

**Matter is adjourned to 08.05.2024.**

**IA (IBC)/773/2024**

**Present:** Ld. Counsel Mr. Amir Bavani for the Applicant.

Ld. Senior Counsel Mr. S. Ravi along with Mr. VVSN Raju and Ms. Meghana for the Respondent No.1/RP.

Ld. Counsel Mr. Palash Taing for the COC/Respondent No.2.

Arguments heard. Both the Counsels may file written submissions on or before 08.05.2024.

**IA (IBC)(Plan)/08/2024**

**Present:** Ld. Counsel Mr. VVSN Raju along with Ms. Meghana for the Applicant/RP.

Ld. Senior Counsel Mr. Shyam Sundar along with Mr.Y. Suryanarayana for the Respondent.

Ld. Counsel Mr. Pradeep Joy for the Respondent No.1

**Matter is adjourned to 08.05.2024.**

**IA (IBC)/726/2024**

**Present:** Ld. Counsel Mr. G. Jagadish for the Applicant.

Ld. Counsel Mr. VVSN Raju along with Ms. Meghana for the Respondent No.1/RP.

Ld. Counsel Mr. Palash Taing for the COC/Respondent No.2.

**Matter is adjourned to 08.05.2024.**

**IA (IBC)/373/2024**

**Present:** Ld. Counsel Mr. Y. Suryanarayana for the Applicant.

Ld. Counsel Mr. VVSN Raju along with Ms. Meghana for the Respondent No.1/RP.

Ld. Counsel Mr. Palash Taing for the COC/Respondent No.2.

**Matter is adjourned to 08.05.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**